

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 7
IA 80 of 2020
IA 167 of 2020
in
TP 200 of 2019 [CP(IB) 548 of 2018]

Order under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

MP Agro BRK Energy Foods Pvt Ltd

.....Respondent

Order delivered on ..22/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to technical snag, there is an issue of connectivity between Delhi Bench and Ahmedabad Bench, hence, this matter stands adjourned for further consideration on 17.08.2021.

In the meanwhile, parties are directed to upload the pleadings and submissions on E-portal within **Seven (7)** days, if already not uploaded.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)